MANIPUR GAZETTE

E X T R A O R D I N A R Y
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No. 130 **Imphal, Tuesday, September 23, 2025** **(Asvina 1, 1947)**

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 9th September, 2025

No. RRDP-17/3/2024-DP-DP: The Governor of Manipur is pleased to create the following 12 (twelve) post of SDPO (MPS Grade-II) in level 12 of the Pay Matrix, under RoP 2019 (Pre-Revised) for administrative convenience, effective Law and Order maintenance and Supervision of Investigation of cases in the Manipur Police Department by counting them against the Deputation Reserve:

Sl.No.	Name of the Post	Sl.No.	Name of the Post
(i)	SDPO/ Capital Complex	(vii)	SDPO/ Kamjong
(ii)	SDPO/ Kangpokpi	(viii)	SDPO/ Parbung
(iii)	SDPO/ Sapermeina	(ix)	SDPO/ Noney
(iv)	SDPO/ New Keithelmanbi	(x)	SDPO/ Chakpikarong
(v)	SDPO/ Tengnoupal	(xi)	SDPO/ Singhat
(vi)	SDPO/ Kasom Khullen	(xii)	SDPO/ Tamei

2. Further, the Governor of Manipur is pleased to abolish 12 (twelve) posts of Assistant Commandant/ Deputy Superintendent of Police as follows:

Sl.No.	Name of the Post	Sl.No.	Name of the Post
(i)	1 post of AC/ 1st MR	(v)	2 posts of AC/ 8th MR
(ii)	1 post of AC/ 2nd MR	(vi)	2 posts of DSP/ SIT
(iii)	2 posts of AC/ 5th MR	(vii)	2 posts of DSP/ CID(S)
(iv)	2 posts of AC/ 6th MR		

3. The expenditure for creation of posts is chargeable from the appropriate Head of Accounts of Police Department.

4. This issues with the approval of Governor-in-Council vide its decision taken on 01.08.2025, and concurrence of the Finance Department PIC vide U.O. No. 84/2025-2026/FD(PIC) dated 18.08.2025.

By Orders & in the name of Governor,

M. RABICHANDRA SINGH,
Under Secretary (DP), Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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